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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: **Sika Scvhweiz Ag-Aliva Equipment**
V/s.
Mekaster Engineering Ltd.

Section of the Companies Act: **Section 9 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. AMEYA GOKHALE			
2.	MR. NIRAG PATHAK	ADVOCATE - SIIKA SCVHWEIZ AG- ALIVA EQUIPMENT		
	Ms. MEGHNA RAJADKYAKSHA Ms. GRISHMA AHUJA			

Ajit Kumar

Vice President Sika
Mekaster Engg Ltd

ORDER

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Ms. Meghna Rajadkyaksha with Learned Advocate Ms. Grishma Ahuja present for Operational Creditor/ Applicant. Ajit Kumar Vice President of Company present for Respondent.

Proof of service of notice filed.
Additional affidavit is filed by Applicant.

Mr. Ajit Kumar Vice President of Company requested time for adjournment.
List the matter on 25.07.2017.

20/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.